

DIVISION BENCH

O-133

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/30(KB)2014
MA(COMPANIES ACT)/1065(KB)2018
COMP.APPL/13(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th August, 2021,
10:30 A.M**

Name of the Company	AJIT BANIK Vs. TEESTA TORSIA CHEMICALS PVT LTD & ORS		
Under Section	Sec. 241(1), Sec. 242(4)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

Mr. Ratnanko Banerji, Sr. Advocate | **For applicant/Judgment Holder**
Mrs. Lapita Banerjee, Advocate |
Ms. Urmila Chakraborty, Advocate |
Mr. Avijit Dey, Advocate |

ORDER

Ld. Counsel for the applicant present.

List this matter on **12/08/2021**.

Harish Chander Suri
Member (Technical)

Rajasekhar V.K.
Member (Judicial)

vc